GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1396
ANSWERED ON 15TH DECEMBER, 2022

QUALITY OF ROAD CONSTRUCTION

1396. SHRI MANOJ TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

a) whether the Government has any monitoring mechanism to check and ensure the quality of road construction being done by non-Governmental agencies;

b) if so, the details thereof and if not, the reasons therefor; and

c) the number of complaints received in this regard and action by the Government during the last three years and the current year along with the details of nodal officers, company and State-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Various steps are taken by the Government to monitor and check the construction quality of National Highways (NHs). All NHs are constructed as per quality standards specified in the Ministry and Indian Roads Congress (IRC) specifications and codes. This is ensured by appointment of consultants as Authority's Engineer/ Independent Engineer for day-to-day supervision of implementation of quality assurance/control as specified in contract/ concession agreement. The sub- standard works found, if any, are got rectified and re-laid as per specifications.

(c) Addressal of Complaints regarding quality of Construction Work on National Highways and corrective measures taken thereof is a continuous process. Officials of National Highways Authority of India, National Highways & Infrastructure Development Corporation Limited, Border Roads Organisation, Public Works Departments/ Road Construction Departments/ Corporations of State Governments/ Union Territories undertake inspections and Contractors are directed to take necessary corrective measures to remove sub-standard works. In case of any defaults, actions against defaulting agencies are taken as per the provisions of agreements.

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